

CRL.A. 199/2021 & CRL.M.A. 8720/2021 (Stay)

IN THE HIGH COURT OF DELHI AT NEW DELHI



#### SHAHID YOUSUF .....Appellant Mr. Jawahar Raja, Ms. Aditi Through: Saraswat & Ms. Anjesh Dahiya, Advs. versus NATIONAL INVESTIGATION AGENCY .....Respondent DSP Pankaj Aggarwal and DSP Through: Abhishek Kumar Mr. Akshai Malik, SPP with Mr. Khawar Saleem Adv. 27 CRL.A. 201/2021 & CRL.M.A. 8954/2021 (Stay) SYED AHMAD SHAKEEL .....Appellant Mr. Jawahar Raja, Ms. Aditi Through: Saraswat & Ms. Anjesh Dahiya, Advs. Versus NATIONAL INVESTIGATION AGENCY .....Respondent Through: DSP Pankaj Aggarwal and DSP Abhishek Kumar Mr. Akshai Malik, SPP with Mr. Khawar Saleem Adv.

28

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\$~26 to 44

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CRL.A. 369/2022 +

# MASARAT ALAM BHAT Through:

.....Appellant Ms Nithya Ramakrishnan, Sr. Adv. with Ms Warisha Farasat, Ms Stuti Rai, Ms Mreganka Kukreja, Advs.

#### versus

#### NATIONAL INVESTIGATION AGENCY .....Respondent DSP Pankaj Aggarwal and DSP Through: Abhishek Kumar

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Mr. Akshai Malik, SPP with Mr. Khawar Saleem Adv. Mr. Abhishek Kumar, Dy.SP

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 CRL.A. 27/2023, CRL.M.A. 699/2023 (Seeking Production of All Medical Records of Appellant), CRL.M.A. 701/2023 (Seeking Permission for Amendment of Pleading) & CRL.M.A. 716/2023 (Delay of days in 271 days and 216 days respectively in challenging the impugned orders dt. 16.03.2022 and 10.05.2022)

SHABIR AHMED SHAH.....AppellantThrough:Appearance not given.

versus

NATIONAL INVESTIGATION AGENCY .....Respondent Through: DSP Pankaj Aggarwal and DSP Abhishek Kumar Mr. Akshai Malik, SPP with Mr. Khawar Saleem Adv. Mr. Abhishek Kumar, Dy.SP

30

+ CRL.A. 276/2023 & CRL.M.A. 8212/2023 (Delay 342 days in filing Appeal)

ZAHOOR AHMAD SHAH WATALI .....Appellant Through: Appearance not given.

#### versus

NATIONAL INVESTIGATION AGENCY .....Respondent Through: DSP Pankaj Aggarwal and DSP Abhishek Kumar Mr. Akshai Malik, SPP with Mr. Khawar Saleem Adv. Mr. Abhishek Kumar, Dy.SP

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+ CRL.A. 379/2023, CRL.M.A. 11874/2023 (Delay 267 days in filing Appeal) & CRL.M.A. 14170/2024

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.....Appellant NAYEEM AHMAD KHAN Through: Ms. Tara Narula, Ms. Tamanna Pankaj, Mr. Anirudh Ramanathan & Ms. Shivanjali Bhalerao, Advs. versus

STATE (THROUGH NATIONAL INVESTIGATION AGENCY) .....Respondent

DSP Pankaj Aggarwal and DSP Through: Abhishek Kumar Mr. Akshai Malik, SPP with Mr. Khawar Saleem Adv. Mr. Abhishek Kumar, Dy.SP

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CRL.A. 479/2022 & CRL.M.A. 25736/2023 (Addl. docs.) +JAVED ALI @ JAVED

Through:

.....Appellant

Appearance not given.

#### versus

NATIONAL INVESTIGATION AGENCY .....Respondent Mr. Rahul Tyagi, SPP, NIA, Through: Mr. Jatin, Mr. Amit Rohila, Advs. & DSP Ishaan Mehra, CIO.

33

CRL.A. 679/2022 & CRL.M.A. 27596/2022 (Delay 23 days in +filing Appeal)

ALEMLA JAMIR .....Appellant Through: Mr. Tanveer Ahmad Mir, Sr. Adv., Mr. Kartik Venu, Mr. Md.Imran Ahmad, Mr. R Jude Rohit & Mr. Chandrashekhar, Advs.

versus

NATIONAL INVESTIGATION AGENCY .....Respondent Mr. Rahul Tyagi, SPP, NIA, Through: Mr. Jatin, Mr. Amit Rohila,

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Advs. & DSP Ishaan Mehra, CIO.

Mr. Shilpa Singh, Spl. PP with Mr. Priyam Agrawal, Mr. Aakash Divedi, Adv. & Inspector Mr. Pawan Singh Rana, Consultant.

34

+ CRL.A. 680/2022 & CRL.M.A. 27598/2022 (Delay 23 days in filing Appeal)

MASASASONG AO .....Appellant Through: Appearance not given.

versus

NATIONAL INVESTIGATION AGENCY .....Respondent Through: Mr. Shilpa Singh, Spl. PP with Mr. Priyam Agrawal, Mr. Aakash Divedi, Adv. & Inspector Mr. Pawan Singh Rana, Consultant.

35

+ CRL.A. 1065/2023

ABDUR REHMAN @DR. BRAVE .....Appellant Through: Ms. Warisha Farasat, Ms. Tamanna Pankaj, Ms. Priya Vats, Ms. Mreganka Kukreja & Ms. Anirudh Ramanathan, Advs.

versus

NATIONAL INVESTIGATION AGENCY .....Respondent Through: Mr. Rahul Tyagi, SPP, NIA, Mr. Jatin & Mr. Amit Rohila, Advs.

36

+ CRL.A. 792/2023

NATIONAL INVESTIGATION AGENCY THROUGH ITS CHIEF INVESTIGATION OFFICER .....Appellant Through: Appearance not given.

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versus

## JAHANZAIB SAMI ALIAS DAWOOD IBRAHIM ALIAS XAIB ALIAS ABU MUHAMMED AL HIND ALIAS ABU ABDULLA & ORS. .....Respondents Through: Mr. Rahul Tyagi, SPP, NIA, Mr. Jatin & Mr. Amit Rohila, Advs.

Ms. Warisha Farasat, Ms. Tamanna Pankaj, Ms. Priya Vats, Ms. Mreganka Kukreja & Ms. Anirudh Ramanathan, Advs. for R-6.

### 37

+ CRL.A. 60/2023

MD WAQAR LONE

.....Appellant

Through: Appearance not given.

versus

NATIONAL INVESTIGATION AGENCY .....Respondent Through: DSP Pankaj Aggarwal and DSP Abhishek Kumar Mr. Akshai Malik, SPP with Mr. Khawar Saleem Adv.

#### 38

+ CRL.A. 159/2024

RAJKUMAR@LOVEPREET@LOVELY .....Appellant Through: Ms. Tara Narula, Ms. Tamanna Pankaj, Mr. Anirudh Ramanathan & Ms. Shivanjali Bhalerao, Advs.

#### versus

STATE OF NCT OF DELHI		Respondent		
Through:	Mr. Mukesh	Kumar,	APP	for
	the State.			

39

+ CRL.A. 971/2024 & CRL.M.A. 31541/2024 (Delay 10 days in filing Appeal)

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ROUF AHMAD BHAT

.....Appellant

Through: Appearance not given.

versus

.....Respondent NATIONAL INVESTIGATION AGENCY Mr. Gautam Narayan SPP, Ms. Through: Zeenat Malick PP, Ms. Asmita Singh, Mr. Anirudh Anand, Mr. Punishk Handa & Mr. Abheet Mangleek, Advs, Mr. Lokesh Head Constable, NIA

#### **40**

CRL.A. 984/2024 & CRL.M.A. 31986/2024 (Stay) +

MATEEN AHMED BHAT

Through:

.....Appellant Mr. Kartik Venu & Mr. R Jude Rohit, Advs.

versus

#### NATIONAL INVESTIGATION AGENCY & ANR. .....Respondents

Through: Appearance not given.

41

CRL.A. 1073/2024, CRL.M.A. 34616/2024 (Delay 45 days in +filing Appeal), CRL.M.A. 34617/2024 (Seeking summoning of TCR) & CRL.M.A. 34618/2024 (Ex.)

HARIS NISAR LANGOO	Appellant		
Through:	Ms. Tara Narula, Ms. Tamanna		
	Pankaj, Mr. Anirudh		
	Ramanathan & Ms. Shivanjali		
	Bhalerao, Advs.		
versus			

NATIONAL INVESTIGATION AGENCY .....Respondent Through: Appearance not given.

42

CRL.A. 1076/2024, CRL.M.A. 34739/2024 (Delay 45 days in +filing Appeal), CRL.M.A. 34740/2024 (Seeking summoning of TCR) & CRL.M.A. 34741/2024 (Ex.)

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MANAN DAR@MANAN Through: Ms. Tara Narula, Ms. Tamanna Pankaj, Mr. Anirudh Ramanathan & Ms. Shivanjali Bhalerao, Advs.

NATIONAL INVESTIGATION AGENCY .....Respondent Through: Appearance not given.

43

CRL.A. 1096/2024, CRL.M.A. 35241/2024 (Delay 45 days in filing Appeal), CRL.M.A. 35242/2024 (Seeking summoning of TCR) & CRL.M.A. 35243/2024 (Ex.)

HANAN GULZAR	R DAR			Appellant
	Through:	Ms. Tara Narula, Ms. Tamanna		
		Pankaj,	Mr.	Anirudh
		Ramanathan	& Ms.	Shivanjali
		Bhalerao, Ad	vs.	

versus

# NATIONAL INVESTIGATION AGENCY.....RespondentThrough:Appearance not given.

44

CRL.A. 1097/2024, CRL.M.A. 35244/2024 (Delay 45 days in filing Appeal), CRL.M.A. 35245/2024 (Seeking summoning of TCR) & CRL.M.A. 35246/2024 (Ex.)

ZAMIN ADIL BHAT .....Appellant Through: Ms. Tara Narula, Ms. Tamanna Pankaj, Mr. Anirudh Ramanathan & Ms. Shivanjali Bhalerao, Advs.

versus

NATIONAL INVESTIGATION AGENCY.....RespondentThrough:Mr. Gautam Narayan SPP, Ms.Zeenat Malick PP, Ms. AsmitaSingh, Mr. Anirudh Anand, Mr.Punishk Handa & Mr. Abheet

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Mangleek, Advs, Mr. Lokesh Head Constable, NIA

# CORAM: HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD HON'BLE MR. JUSTICE HARISH VAIDYANATHAN SHANKAR

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#### <u>ORDER</u> 03.04.2025

List on 14.05.2025.

# SUBRAMONIUM PRASAD, J.

# HARISH VAIDYANATHAN SHANKAR, J.

APRIL 3, 2025/v